

ITEM NO.10                      Court 5 (Video Conferencing)                      SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s) (Civil) No(s). 1130/2020

ABHISHEK ANAND SINHA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.99793/2020-EX-PARTE AD-INTERIM RELIEF and IA No.99794/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT )

Date : 26-10-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Mr. P.S. Narsima, Sr. Adv.  
Mr. Atul Agarwal, Adv.  
Ms. Kanti Pratap Singh, Adv.  
Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

Mr. Aman Lekhi, ASG  
Mr. Ashok Panigrahi, AOR  
Mr. Apoorva Kurup, Adv.  
Mr. Nabab Singh, Adv.  
Mr. Arvind Kumar Sharma, Adv.

Mr. Naresh Kaushi, Adv.  
Mr. Vardhman Kaushik, AOR

Mr. Rohit Sharma, Adv.  
Mr. Amarjeet Singh, AOR

Mr. Sumanth Nookala, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the petitioners.

The issue raised in this Writ Petition is under

consideration of the appropriate authority and in light of the observations made by this Court in order dated 30.09.2020 in Writ Petition(C) No. 1012 of 2020, needful is being done in the matter.

As a result, it may not be appropriate to precipitate the matter further. We leave it to the competent authorities to assuage the grievance of the petitioners, as brought before this Court in the present Writ Petition appropriately.

If the proposed decision does not fulfil the aspirations of the petitioners, it will be open to them to challenge that part of the decision.

The Writ Petition is disposed of in the above terms without expressing any opinion either way on the merits of the subject matter.

Pending applications, if any, stand disposed of.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)